

# PROCEEDINGS OF HIGH COURT OF ANDHRA PRADESH

**Sub: ESTABLISHMENT – HIGH COURT OF ANDHRA PRADESH – Sri M. Rudraroop Reddy, Court Master, High Court of Andhra Pradesh – Extension of term of appointment as Private Secretary to the Hon'ble the Chief Justice - Orders – Issued.**

- Read:** 1. High Court's Proceedings ROC.No.379/2021-Estt., dated 01-07-2021.  
2. High Court's Proceedings ROC.No.379/2021-22-Estt., dated 03-01-2022.  
3. High Court's Proceedings ROC.No.379/2021-22-Estt., dated 25-03-2022.

\*\*\*

**ORDER : ROC.No.379/2021-22-Estt., Dated 26 -09-2022.**

The Hon'ble Chief Justice is pleased to pass the following order :-

The term of appointment of Sri M. Rudraroop Reddy, Court Master, as Private Secretary to the Hon'ble Chief Justice, High Court of Andhra Pradesh, which will expire in the afternoon of 30-09-2022, is extended for a further period of six months with effect from 01-10-2022.

*Handwritten signature and date: 26/09/2022*

**REGISTRAR (JUDICIAL)  
FAC. REGISTRAR GENERAL**

**To**  
The Officer.

**Copy to :**

1. The Prl. Pvt. Secretary to the Hon'ble Chief Justice (for placing before the Hon'ble Chief Justice).
2. The Personal Secretaries to Hon'ble Judges (for placing before their Lordships).
3. All the Registrars, High Court of Andhra Pradesh.
4. All the Unit Heads, Andhra Pradesh.
5. The Registrar (I.T-cum-Central Project Coordinator), High Court of Andhra Pradesh (**with a request to direct the concerned to upload the proceedings on the High Court's Website**).
6. All the Officers.
7. The Section Officers /Section Heads.